GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 1487 TO BE ANSWERED ON 10.02.2022

SUGAR/SPINNING MILLS

1487. SHRI M. BADRUDDIN AJMAL

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has taken any decision for revival of sick sugar mills and spinning mills run by cooperative societies in the country;
- (b) if so, the details thereof and number of such mills revived/to be revived in the country during the last five years, State-wise;
- (c) whether the Government proposes to enact any legislation to develop and boost this type of small industry;
- (d) if so, the details thereof; and
- (e) the details of the specific budgetary allocation made/proposed to be made for the said purpose?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NARAYAN RANE)

(a) to (e): As informed by Ministry of Consumer Affairs, Food & Public Distribution, the Central Government with a view to encourage setting up of new sugar mills in the country has de-licensed the sugar industry. Now, it is the responsibility of the cooperative society concerned to take necessary steps to re-open/revive the closed sugar mills of the cooperative sector. Sugar Development Fund (SDF) Rules, 1983 have been amended to facilitate the restructuring of SDF loans affected due to natural calamities and to facilitate restructuring of SDF Loans for potentially viable sick sugar undertakings. Accordingly, the operational guidelines for implementation have been issued on 09.02.2021 and 03.01.2022, respectively. As on 30.11.2021, 61 Co-operative societies (160 loan accounts) have active SDF loans, out of which 30 Co-operative societies (85 loan accounts) are regular in repayment and 31 Co-operative societies (75 loan accounts) are in default. As informed by Ministry of Textiles, there is no specific scheme of the Ministry of Textiles for the revival of the closed and sick spinning mills across the country.
